NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 2-A in TP 2/397-398/NCLT/AHM/2016 (New) C.A. No. 227 of 2009 in C.P. No. 58/397-398/CLB/MB/2009

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

Name of the Company:

Shravan Kumar Patel

V/s.

Mohanlal Hargovindas Bidi Udayog Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Adityn Bihani with Any K Touvecle Advocato

Kesponden

<u>ORDER</u>

None present for Petitioner. Learned Advocate Mr. Aditya Bihani i/b Learned Advocate Mr. Anuj Trivedi present for Respondents No. 1, 2 and 4.

Respondent counsel represented that section 10F appeal is pending before Hon'ble High Court of Madhya Pradesh.

List the matter on 09.02.2017

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 20th day of December, 2017.

BHKI RAVEENDRA BABU MEMBER JUDICIAL